



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1269/2018 FIXED	TAX BAR ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE
2	WP(C)/2763/2019 FIXED, WITH REVIEW PET./33/2018 (D/O), WP(C)/7263/2017 (D/O), WP(C)/6914/2017 (D/O), WP(C)/7109/2017 (D/O), WP(C)/7132/2017 (D/O), WP(C)/6843/2017 (D/O), WP(C)/7289/2017 (D/O), WP(C)/7068/2017 (D/O), WP(C)/7227/2017 (D/O)	BHUPEN CH SUT AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR H DAS MS. U HAZARIKA	SC, ELEM. EDU SC, FINANCE DEPTT.
3	WITH WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3754/2018 in WP(C)/1570/2018	KISHAN PATOWARY AND 21 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, ELEM. EDU SC, FINANCE
4	WP(C)/5522/2020 FIXED	PANKAJ MAZUMDAR AND 265 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR	ASSTT.S.G.I.
5	WP(C)/385/2021 FIXED	SADHANA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R K MOUR MR P DAS MR. R GUPTA MS. J BHATTACHARJEE	SC, REVENUE SC, G M D A
6	WP(C)/1760/2021 FIXED	M/S SELVEL ADVERTISING PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	GA, ASSAM SC, GMC

7	WA/176/2022 FIXED, CAVT./402/2022	THE HEADMASTER/SECRETARY (SMDC) OF RAMPUR CHALAPATHAR SAHED ALI HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS A	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR S GAUTAM	SC, SEC. EDU. MR. S DAS FOR CAVEATOR
	WITH I.A.(Civil)/1468/2022 in WA/176/2022	THE HEADMASTER/SECRETARY (SMDC) OF RAMPUR CHALAPATHAR SAHED ALI HIGH SCHOOL Versus THE STATE OF ASSAM AND 3 ORS A	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR S GAUTAM	SC, SEC. EDU. MR. S DAS FOR CAVEATOR
8	WA/213/2022 CAVT. NO.06752/022, FIXED, CAVT./675/2022	B. K. CONSTRUCTION Versus MANAGING DIRECTOR NATIONAL HEALTH MISSION, ASSAM AND 2 ORS.	MR. A K SHARMA MR A CHALIHA	MR P NAYAK SC, HEALTH FOR CAVEATOR
9	WA/225/2022 FIXED	MONIKONGKANA BORA @ MONIKANKANA BORAH Versus THE STATE OF ASSAM AND 8 ORS.	MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, REVENUE
10	WA/231/2022 FIXED	NITUL CHETIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S HUSSAIN MR. A A MONDAL MR B ISLAM MR M HOQUE MR A ALAM	GA, ASSAM
11	WA/236/2022 FIXED	NANDAN MEDHI Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. M HOQUE MR. A A MONDAL MR S HUSSAIN	GA, ASSAM
12	WA/240/2022 FIXED	ASHIM MAJUMDAR Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	SC, P AND R.D. GA, ASSAM
13	WA/246/2022 FIXED	SATABDI BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, FINANCE
	WITH			
14	WA/230/2022	DIPJYOTI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. A A MONDAL MR M HOQUE	GA, ASSAM
15	WP(C)/1723/2022 FIXED	M/S BASANTI SEEDS CENTRE Versus THE DGM, BANK OF BARODA AND ANR	B B KAKATI MS. P CHAKRABORTY	MR. M DUTTA MS S DEV
		ORDERS		
16	WP(C)/4425/2015 FIXED	RATANJIT NARZARY and 4 ORS, Versus THE STATE OF ASSAM and 7 ORS,	MR.T DEURI MR.B DAS MR. S BASUMATARY	GA, ASSAM(R1,2,3,6 & 7) MR.Y DOLOI(R-5) MR. S K MEDHI ASSTT.S.G.I.R4 and 5 SR. CGC
17	WA/307/2016 FIXED	NECEM CEMENTS LIMITED and ANR Versus THE STATE OF ASSAM and 9 ORS	MR. N DUTTA MR. K R SURANA MR. D UPAMANYA MS. A CHOUDHURY MS. P S TALUKDER	SC, FINANCE & TAXATION GA, ASSAM SC, APDCL SC, INDUSTRIES & COMMERCE
	WITH I.A.(Civil)/1024/2016 in WA/307/2016	NECEM CEMENTS LIMITED and ANR Versus THE STATE OF ASSAM and 9 ORS	MR.N DUTTA MR.K R SURANA MR.D UPAMANYA MS.A CHOUDHURY MS.P S TALUKDER	SC, FINANCE & TAXATION GA, ASSAM SC, APDCL SC, INDUSTRIES & COMMERCE
	WITH I.A.(Civil)/941/2022 in WA/307/2016	NECEM CEMENTS LIMITED and ANR Versus THE STATE OF ASSAM and 11 ORS	MR A ATREYA	SC, FINANCE & TAXATION GA, ASSAM SC, INDUSTRIES & COMMERCE
18	W.P.(CrI.)/2/2017 FIXED	JALAL UDDIN SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR.A ROSHID MR.M HUSSAIN MR.M ISLAM	GA, ASSAM(R1-6)

19	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC
	WITH			
20	PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
21	PIL/67/2020 FIXED	CHAIMON BRAHMA AND 24 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY	GA, ASSAM SC, APDCL MR. R BORPUJARI, SC, REVENUE
22	Cont.Cas(C)/419/2020 FIXED, WITH PIL/41/2020 (D/O), PIL/39/2021 (D/O), WP(C)/3769/2020 (D/O), WP(C)/4226/2020 (D/O)	GAURAV KHANDELIA Versus NEHA BAJAJ AND ANR.	MR. R DUBEY MS. A B KAYASTHA A N HUSSAIN	
23	Cont.Cas(C)/565/2020 FIXED	MIHIR GOSWAMI Versus AJAY KUMAR BHALLA AND 2 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MR. M DEKA	MR. R K D CHOUDHURY (R-1) MS. L DEVI (R-1)
24	Mat.App./17/2021 FIXED	BIKRAMJIT DAS Versus SMTI. JHUMA DAS	MR R DHAR MS. M DAS	MS. S B CHOUDHURY MR. S K DAS MR. S K DAS MR. N R AHMED
25	WA/41/2021 B/O	SMTI. M. LAXMI @ SMT. LOCHMAMA Versus THE CHAIRMAN AND ANR	MR. B BARUAH MS S HASNU	SC, COAL INDIA
26	I.A.(Civil)/894/2021 FIXED, WITH Mat.App./13/2014 (D/O) in Mat.App./13/2014	RINTI DEKA Versus BHABEN KUMAR	MR. R ALI MR. B CHOWDHURY MR. H A AHMED	MR R M DAS
27	PIL/3/2022 FIXED	AMGURI NABA NIRMAN SAMITY Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. S RANA	GA, ASSAM
28	Cus.Ref./3/2022 FIXED	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus RONNIE ZOLIANNGURA	MR. S C KEYAL SC, CUSTOMS	
29	W.P.(CrI.)/29/2022 FIXED	HAZARAT ALI PRODHANI Versus THE STATE OF ASSAM AND 10 ORS.	MR. A A R KARIM MR. A DEB	GA, ASSAM
30	PIL/37/2022 FIXED	ABDUL AZIZ MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM SC, EXCISE DEPTT.
31	PIL/47/2022 FIXED	RAJAT BORTHAKUR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BISWAS MR. S SHARMA MR R YASIN MS D DEVI	GA, ASSAM
32	Review.Pet./49/2022 FIXED, WITH WP(C)/4433/2012 (D/O)	PRASANNA BORAH AND 4 ORS. Versus GOBINDA LAL CHAKROBORTY AND 9 ORS.	MR. D DAS SR. ADV MR. N BORAH MR H MAZUMDER	SC, APSC
33	WA/154/2022 CAVT. NO.04412/022, FIXED, CAVT./441/2022	SWAPAN KUMAR SINGHA Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, SEC. EDU. MRS. K DEVI MR. S K GOSWAMI (R-7) MS N SAIKIA MR. B K GOSWAMI (R-7) SC, N C T E MR. R SHARMA (R-7) MS S A KHALIFA FOR CAVEATOR
34	Cont.Cas(C)/188/2022 FIXED	ANANDA DEKA Versus SRI SIDDHARTH SINGH AND 2 ORS	MR. J PATOWARY MISS. R R KAKATI MR D K ROY	MR. D SAIKIA (R-2) MR. S K MEDHI MR. B GOGOI (R-2) MR A CHALIHA (R-2)

HEARING

35	Mat.App./34/2018 FIXED, WITH LCR	SMTI MANJULA DAS Versus BIBEKANANDA DAS	MR. A BHATTACHARJEE MR. J SARMA	MRS L BORUAH MISS. M BORAH MR. B B BORAH MS K TSUKRU
36	WA/27/2019 FIXED, WITH CAVT./1102/2018	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR SC, APDCL
37	WA/186/2019 FIXED	M/S. SHREE SHYAM ISPAT Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	
38	WA/224/2020 FIXED	THE MANAGEMENT OF NORTH EASTERN REGIONAL AGRICULTURAL MARKETING CORPORATION LTD. Versus THE WORKMEN	MR H K DAS MR D J DAS MR. A R GOGOI MR. U PATHAK	MS. P DUTTA (R-1) MR. N K BARUA (R-1)
39	WP(C)/707/2022 CAVT. NO.00502/022, FIXED, WITH CAVT./50/2022	THE UNION OF INDIA AND 2 ORS. Versus KISHORE KUMAR SRIVASTAVA	MS. B SARMA	MR S CHOUDHURY FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. P SARMA	17-08-2022	To	30-09-2022
15)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
16)	MR. M H LASKAR	14-08-2022	To	20-08-2022
17)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
18)	S BORGHAIN	17-08-2022	To	23-08-2022
19)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
20)	MR. J A AHMED	18-08-2022	To	24-09-2022
21)	MR. B BARUAH	17-08-2022	To	18-08-2022
22)	MS S DAS	17-08-2022	To	19-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MC/93/2017 WITH MAC APP SL. NO. 242169	NATIONAL INSURANCE CO. LTD. Versus BIRENDRA KR. SINGHA and 2 ORS,	MS.S ROY	MR.G C PHUKAN(R-1) MR.S K SINGHR-1 MR.G UDDIN(R-1)
2	I.A.(Civil)/857/2017 in MACApp./291350/2017	SMTI MONALISHA KALITA DAS and 2 ORS, Versus MD. ABUL KALAM AZAD and ANR,	MR.M TALUKDAR MS.D KALITA	MS. N MODI MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA
	WITH MACApp./291350/2017 (Filing Number)	SMTI MONALISHA KALITA DAS and 2 ORS Versus MD ABUL KALAM AZAD and ANR	MR.M TALUKDAR MS.D KALITA	
3	I.A.(Civil)/1779/2017 in MACApp./293706/2017	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus SMT. ASHIMA HAZARIKA and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK
	WITH MACApp./293706/2017 (Filing Number)	BAJAJ ALLIANZ GENERAL INSURANCE COMANY LIMITED Versus SMT ASHIMA HAZARIKA and 5 ORS	MR.S S SHARMA MS.L SHARMA	
4	I.A.(Civil)/2251/2017 in MACApp./295777/2017	ORIENTAL INSURANCE COMPANY LIMITED Versus SMTI. MAMANI TALUKDAR and ANR	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.S SARMA(R-1) MR.C CHOUDHURY(R-1) MR.N HASAN(R-1) MR.A HASAN(R-1) MR.S BORTHAKURR-1 MS.S KAKATI(R-1)
	WITH MACApp./295777/2017 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD Versus SMTI MAMANI TALUKDAR and ANR	MS.R D MOZUMDAR MS.C MOZUMDAR	
5	I.A.(Civil)/2381/2017 in MACApp./297938/2017	SMTI ANOWARA BEGUM and 3 ORS, Versus SMTI BINA CHOUDHURY and 2 ORS,	MR. S G BHATTACHARJEE MR. A S BHATTACHARJEE MR. J DAS	MR. R C PAUL (R-3) MS. N RAJKONWAR (R-3)
	WITH MACApp./297938/2017 (Filing Number)	SMT ANOWARA BEGUM and 3 ORS Versus SMT BINA CHOUDHURY and 2 ORS	MR.S S SHARMA MR.A S BHATTACHARJEE MRG JALAN MR.J DAS MS.L SARMA	PP, ASSAM
6	I.A.(Civil)/2892/2017 in MACApp./300188/2017	UNITED INDIA INSURANCE CO. LTD. Versus SMT. KHIRADA BHUYAN and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	

	WITH MACApp./300188/2017 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus SMT KHIRADA BHUYAN and 2 ORS	MR.S S SHARMA MS.L SHARMA	
7	I.A.(Civil)/3008/2017 in MACApp./301182/2017	UNITED INDIA INSURANCE CO. LTD. Versus SMTI HEMADA SAIKIA and 2 ORS,	MR.K K BHATRA MR.R K BHATRA MS.P HUIJURI MS.S DAS	MR. N D BHUYAN (R1, R2) MR P D BHUYAN (R1, R2) MR H DAS (R1, R2) MR S DUSAD (R1, R2)
	WITH MACApp./301182/2017 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SMTI HEMADA SAIKIA and 2 ORS	MR.K K BHATRA MR.R K BHATRA	MR. N D BHUYAN MR P D BHUYAN MR H DAS MR S DUSAD
8	I.A.(Civil)/3560/2019 in MACApp./43/2019	NATIONAL INSURANCE CO. LTD Versus SMTI GITANJALI NATH AND 4 ORS	MR. K K BHATRA MR. R K BHATRA MS P HUIJURI MS. S BURAGOHAIN MS RIMPI DUTTA MR D BHUYAN	MR H DAS (R1) MR. A M KHAN (R2, R3) MR. S MOLLAH (R2, R3)
	WITH MACApp./43/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD Versus SMTI GITANJALI NATH AND 4 ORS		
9	I.A.(Civil)/904/2021 in MACApp./7760/2019	KHIRO BARMAN AND ANR Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 3 ORS.	MR. A R AGARWALA	MR. S DUTTA MR. R C PAUL MR. S DUTTA
	WITH MACApp./7760/2019 (Filing Number)	KHIRO BARMAN AND ANR Versus THE REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 3 ORS		
10	I.A.(Civil)/1896/2021 in MACApp./9767/2021	GIRIMA PEGU Versus BRANCH MANAGER OF SRIRAM GENERAL INSURANCE CO. LTD. AND ANR.	B R DAS	MS. R D MOZUMDAR (r-2) MR. A J SAIKIA (R1) MS. C MOZUMDAR (r-2) MR. S P SHARMA (r-2) MR G S BORO (R1)
	WITH MACApp./9767/2021 (Filing Number)	GIRIMA PEGU Versus BRANCH MANAGER OF SRIRAM GENERAL INSURANCE COM. LTD. AND ANR. B	B R DAS	

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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17)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022

18)	S BORGOHAIN	17-08-2022	To	23-08-2022
19)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
20)	MR. J A AHMED	18-08-2022	To	24-09-2022
21)	MR. B BARUAH	17-08-2022	To	18-08-2022
22)	MS S DAS	17-08-2022	To	19-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 16-08-2022 TO 26-08-2022, RELATING
TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./109/2022 FIXED	MAMUNUR RASHID Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR. N J DUTTA MR N AHMED MR G P CHETIA	SC, NIA
ORDERS				
2	Crl.A./60/2022 WITH LCR 5 FILES(KEPT IN COURT), FIXED	SUKUR ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR GIAS MR M Z SHAH MR. A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/171/2022 in Crl.A./60/2022	SUKUR ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR GIAS MR M Z SHAH MR. A AHMED	PP, ASSAM
3	Crl.A./79/2022 FIXED	LAXMI DEVI Versus THE NATIONAL INVESTIGATION AGENCY , NIA	MR. K SINGHA MR P J PATAR	SC, NIA
HEARING				
4	CRL.A(J)/29/2017 WITH LCR 4 FILES, P.B.-2, FIXED	RAJENDRA PEGU Versus THE STATE OF ASSAM	MR.A K GUPTA AMICUS CURIAE	PP, ASSAM
5	Crl.A./85/2022 FIXED	SAIDUL ALAM Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MS. S K NARGIS MS. A MESEN MS J BEGUM	MR. R K D CHOUDHURY, SC, NIA(R 1) SC, NIA MS. S. JAHAN,ADDL PP,ASSAM(R 2)

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. P SARMA	17-08-2022	To	30-09-2022
15)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
16)	MR. M H LASKAR	14-08-2022	To	20-08-2022
17)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
18)	S BORGOHAIN	17-08-2022	To	23-08-2022
19)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
20)	MR. J A AHMED	18-08-2022	To	24-09-2022
21)	MR. B BARUAH	17-08-2022	To	18-08-2022
22)	MS S DAS	17-08-2022	To	19-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Thursday,18th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/3386/2022 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 3 ORS	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR S YESMIN	SC, SEC. EDU.
2	WP(C)/4770/2022 FIXED	DAMAYANTI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S B PRASAD	SC, ELEM. EDU SC, AG SC, BTC
3	WP(C)/4911/2022 FIXED	DR. BIREN CHANDRA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, ELEM. EDU SC, AG MR. S K MEDHI SC, FINANCE
4	WP(C)/4934/2022 FIXED	ARJUN SINGH (MINOR) AND 7 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. K A MAZUMDER MR A HAI	GA, ASSAM MR H GUPTA ASSTT.S.G.I. SC, NVS
5	WP(C)/5017/2022 FIXED	PULAK GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI B. NATH	SC, ELEM. EDU GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
6	I.A.(Civil)/790/2022 FIXED in WP(C)/7351/2021 WITH WP(C)/7351/2021	SMTI. RUPAMONI ROBIDAS Versus RANJIT KARMAKAR AND 5 ORS. RANJIT KARMAKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. P BORDOLOI (R-6) MR K J SAIKIA (R-6) MR J PAYENG MR A DEY	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM MR. P J SAIKIA (R-6) MR. P BORDOLOI (R-6) MR K J SAIKIA (R-6)
7	I.A.(Civil)/836/2022 in WP(C)/4413/2021 WITH WP(C)/4413/2021	ABDUL HAYE SHEIK Versus ANIL CHANDRA SARKAR AND 5 ORS. F ANIL CHANDRA SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MRS. S ROY MR J H LASKAR	SC, ELEM. EDU GA, ASSAM MR. A K DUTTA MR D C NATH SC, SSA

8	I.A.(Civil)/1048/2022 in WP(C)/4532/2021	ABDUL MOTIN AND ANR. Versus NUR BAHAR SHEIKH AND 7 ORS.	MR. R ISLAM	
	WITH WP(C)/4532/2021	NUR BAHAR SHEIKH Versus THE STATE OF ASSAM AND 8 ORS	MR. M ALI	SC, ELEM. EDU MR. R ISLAM (R7, R9) MR GIAS (R7, R9)
9	I.A.(Civil)/1481/2022 in WP(C)/725/2022	MAZIBAR RAHMAN, Versus ANJU MONOWARA KHATUN AND 3 ORS.	MR. M R KHANDAKAR (r-4) MR. S K DAS	MR. N J DUTTA
	WITH WP(C)/725/2022	ANJU MONOWARA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. N J DUTTA MR N AHMED	SC, SEC. EDU. MR. M R KHANDAKAR (r-4) MR. S K DAS (r-4)
10	I.A.(Civil)/1933/2022 FIXED in WP(C)/1466/2022	THE GOVERNING BODY AND 2 ORS Versus MUSTAFIZUR RAHMAN AND 2 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, HIGHER EDU MR. D P CHALIHA MR M RANA MS M ROY
	WITH WP(C)/1466/2022	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. D P CHALIHA MR M RANA MS M ROY	SC, HIGHER EDU MS. R CHOUDHURY (R-3,4,5)
		ADMISSION		
11	WP(C)/2123/2016 FIXED	ON THE DEATH OF MANIRAM PATIR @ MONIRAM PATIR, HIS LIGEL HEIR, AINESWARI PATIR Versus THE STATE OF ASSAM AND 8 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEMENTARY EDUCATION SC, FINANCE
12	WP(C)/4752/2018 FIXED	LOHIT GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS. R GOGOI MS D DUTTA	SC, ELEM. EDU GA, ASSAM
13	WP(C)/1746/2019 FIXED	RAJLAKSHMI CHAMUAH Versus THE STATE OF ASSAM AND 3 ORS.	MRS L BORUAH MISS. M BORAH MR. B B BORAH	SC, HIGHER EDU GA, ASSAM MR. S DEKA (R2) MS. J BORO (R2) MR D TUMUNG (R2)
14	WP(C)/5293/2020 B/O	BALICHERRA M E MADRASSA Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
15	WP(C)/535/2021 FIXED	JAHIRUL AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	SC, HIGHER EDU, ASSAM MR H R A CHOUDHURY (R-5,3) MR F U BARBHUIYA (R-5) MR. S P CHOUDHURY MR. A S TAPADER (R-5,3) C M DEKA (R-5,3) MR K BISWAKARMA MS B DEVI SC, U G C SC, ASSAM UNIVERSITY, SILCHAR
16	WP(C)/1482/2021 FIXED, WITH WP(C)/6896/2018 (D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
17	WP(C)/1646/2021 FIXED	BHASKAR KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM
	WITH WP(C)/1064/2017	DEEPAL DEY Versus THE STATE OF ASSAM and 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	GA, ASSAM MR. P N GOSWAMI (SC, PHE DEPARTMENT)
19	WITH WP(C)/1562/2018	DILSHAD AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. H R A CHOUDHURY MR. F U BARBHUIYA MR. A M AHMED	MR. S S ROY (GA, ASSAM) SC, WATER RESOURCE

20	WITH WP(C)/1446/2019	KIRAN MUDOI Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM
21	WITH WP(C)/3245/2019	DIPAK GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM
22	WITH WP(C)/4114/2019	PANKAJ PHUKON Versus THE STATE OF ASSAM AND 7 ORS.	MR D BORUAH MR. L N DIHINGIA	SC, ELEM. EDU GA, ASSAM
23	WITH WP(C)/7872/2019	BEDABROT SAIKIA Versus THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT AND 5 ORS.	MR. A SARMA MR J P CHOUHAN	SC, PNRD GA, ASSAM
24	WITH WP(C)/7947/2019	SARASWATI SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, ELEM. EDU GA, ASSAM
25	WITH WP(C)/5883/2021	DEBANANDA BHARALI Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION
26	WITH WP(C)/6114/2021	SUHEL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
27	WITH WP(C)/268/2022	BABUL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	GA, ASSAM MR J K PARAJULI, JR. GA, ASSAM (R-1,4) MR. N UPADHAYAY, SC, IRRIGATION DEPTT. (R-2) MR. R BORPUJARI, SC, FINANCE (R-3)
28	WITH WP(C)/1386/2022	KAMAL DIHINGIA Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MS. D S NEOG SC, IRRIGATION
29	WP(C)/3227/2021 FIXED	AJANTA DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. B CHAKRABORTY MR. D BARUAH MRS P HAZARIKA MR. P K BORDOLOI MR K TALUKDAR (P-1) MR. P G BHAGAWATI MS S SHARMA (P-1)	SC, HIGHER EDU
30	WP(C)/5400/2021 CAVT. NO.06832/021, FIXED, WITH CAVT./683/2021	DR. NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR A KALITA MS. S MAHANTA MR. M MAHANTA	SC, HIGHER EDU MR J CHUTIYA FOR CAVEATOR SC, K A A C
31	WP(C)/5519/2021 FIXED	SAHABUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, ELEM. EDU MR. K A MAZUMDER (r-5) MR E AHMED (r-6)
32	WITH WP(C)/7000/2021	SAHABUDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MS. S RASUL MS. R CHETRI	SC, ELEM. EDU MR. K A MAZUMDER (R-5) MR E AHMED (r-6)
33	WP(C)/5771/2021 FIXED	HUSSAIN AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE

34	WP(C)/6884/2021 FIXED	AJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
	WITH			
35	WP(C)/6838/2021	ARUN KUMAR Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, N C HILLS
36	WP(C)/7212/2021 FIXED	MONDAL BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P NEOG	SC, ELEM. EDU GA, ASSAM
37	WP(C)/7214/2021 FIXED	JUNU BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P NEOG	SC, ELEM. EDU GA, ASSAM
38	WP(C)/7264/2021 FIXED	MANIK UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM	SC, ELEM. EDU SC, FINANCE
39	WP(C)/141/2022 FIXED	ANJARUL AZAM FAKIR AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MRS H B GOHAIN MS. M SARMAH	SC, HIGHER EDU
40	WP(C)/627/2022 FIXED	SHEIKH NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
41	WP(C)/1580/2022 FIXED	DWIJENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS. D DEKA MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU.
		ORDERS		
42	Cont.Cas(C)/373/2020 FIXED, PERSONAL APPEARANCE AT 10:30 AM.	SUJATA BHATTACHARJEE Versus PRADOSH KIRON NATH AND 3 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. K K DUTTA MS N M SARMA
43	WP(C)/6225/2021 FIXED	MINU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM K U AHMED (R5, R6) MR M RAHMAN (R5, R6) MR. M HOSSAIN (R5, R6) SC, FINANCE
44	I.A.(Civil)/2184/2022 WP(C) 4594/2022 (Disposed), FIXED in WP(C)/4594/2022	INDIRA THAKURIA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. U K BARMAN MR. M MALAKAR	SC, SEC. EDU. MR P BHARDWAJ
		HEARING		
45	MACApp./34/2017 WITH LCR, QUANTUM	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT HAMIDA KHATUN and 3 ORS	MR.A DUTTA MRS.P M DUTTA	
	WITH CO/5/2018 in MACApp./34/2017	MUSSTT HAMIDA KHATUN AND ANR Versus THE ORIENTAL INSURANCE COMPANY LTD	MR. A R AGARWALA	MR. A DUTTA
46	WP(C)/7540/2017	UTPAL RAJKONWAR Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MR.P P BARUAH MR.S TAI MR.R SARMA	SC, DIB. UNIVERSITY
	WITH			
47	WP(C)/5044/2017	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
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16)	MR. M H LASKAR	14-08-2022	To	20-08-2022
17)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
18)	S BORGOHAIN	17-08-2022	To	23-08-2022
19)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
20)	MR. J A AHMED	18-08-2022	To	24-09-2022
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22)	MS S DAS	17-08-2022	To	19-08-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4579/2022 FIXED	FUL BANU @ MUSSTT PHUL BANU Versus THE UNION OF INDIA AND 6 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/4692/2022 FIXED	ASAB UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/4711/2022 FIXED	USHA RANI DAS @ USHA DAS Versus THE UNION OF INDIA AND 7 ORS	MR S DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/4732/2022 FIXED	HARESHA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. T K DEY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/5233/2022 FIXED	SAYDUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS. F BEGUM MS S Z HAYAT H. BHARALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
6	WP(C)/4793/2019 B/O, WITH LCR	HANIF ALI @ ABU HANIFA Versus THE UNION OF INDIA AND 5 ORS.	MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

HEARING

7	WP(C)/640/2019 FIXED, WITH LCR	FOIJUL HOQUE @ FAIJUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/5022/2019 FIXED, WITH LCR 2 NOS.	RAJTIK DAS @ RAJU DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MR. L RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH				
9	WP(C)/4476/2019	PABAN DAS @ PAWAN DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MR. L RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/3393/2020 WITH LCR	PHULESWARI SARKAR Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/5777/2020 WITH LCR	MALMOSA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MR A K DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/732/2021 WITH LCR	NASIMA ZINNAT SARKAR Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/3584/2021 WITH LCR	RIAZUDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MR. A H ALAMGIR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/4822/2021 WITH LCR 2 NO.	SAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	Review.Pet./32/2022 WITH WP(C)/3115/2016 (D/O), LCR	SAHER ALI Versus THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/1953/2022 WITH LCR	MD. MOIN UDDIN CHOUDHURY @ MONI CHOUDHURY Versus THE UNION OF INDIA AND 6 ORS	MS. M R DEVI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH				
17	WP(C)/7213/2018	KUTUB UDDIN CHOWDHURY Versus THE UNION OF INDIA AND 5 ORS	MR. J C GOGOI MR S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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[For Thursday,18th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5149/2022 FIXED	RINA BEGUM LASKAR @ RINA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS A BEGUM B. PATHAK	GA, ASSAM
2	WP(C)/5168/2022 FIXED	JAINUM FOOD AND WASTE PRODUCTS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MRS. S P NAIR MR. K P PATHAK MS N NEWME Mr. A Baruah	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/5211/2022 FIXED	DHANESWAR PATOWARY AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. N J DUTTA MR. D BHUYAN	GA, ASSAM SC, REVENUE
ADMISSION				
4	WP(C)/329/2014 B/O	EMAMI LIMITED and ANR Versus THE UNION OF INDIA AND 4 ORS	DR.ASHOK SARAF MSM L GOPE MS.N HAWELIA MR.K CHOUDHURY MR.P BARUAH MR.A GOEL	MR.P DAS MR.S CHAMARIA MR.G DAS SC, INDUSTRIES & COMMERCE ASSTT.S.G.I.
5	WP(C)/8262/2018 B/O	SACHINDRA CHANDRA DATTA Versus THE UNION OF INDIA AND 6 ORS.	MR. JUNM LASKAR MR. A M AHMED MS. A AHMED P. GHOSH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/8033/2019 FIXED	ANOWAR HUSSAIN AND 67 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M H RAJBARBHUIYAN MR. A MANNAF	GA, ASSAM SC, REVENUE
7	WP(C)/3225/2021 FIXED	VEDANG RADIO TECHNOLOGY PRIVATE LIMITED, AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	MR. M K CHOUDHURY MR. S CHAKRABORTY SR, GA, ASSAM
8	WP(C)/3314/2021 FIXED	PRAFULLA DAIMARI Versus THE STATE OF ASSAM AND 12 ORS	MR. R P SARMAH MR. P N SHARMA MR. D DOLEY	SC, PNRD GA, ASSAM MR. R TALUKDAR (JR. GA, ASSAM)

9	WP(C)/4025/2022 B/O	SAUMITRA SANKAR DUTTA AND 9 ORS. Versus OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS.	MR H I CHOUDHURY MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	MR B CHOUDHURY
10	WP(C)/4621/2022 FIXED	DIPEN CHETIA Versus THE NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR. J ABBAS	MR. S S ROY SC, NF RLY
11	WP(C)/4783/2022 CAVT. NO.07942/022, FIXED	SRI SANJIB DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D. GA, ASSAM MR. T N DAS MR. K KASHYAP FOR CAVEATOR
12	WP(C)/4814/2022 FIXED	M/S SHIV ALLOYS STEEL Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL MR. B PRASAD MR P J BORAH	SC, APDCL
HEARING				
13	WP(C)/1051/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR.J ISLAM MR. D HUSSAIN MR.T MOHAMMAD MS. M BEGUM	MR. S R BORUAH (GA, ASSAM)
WITH				
14	WP(C)/1055/2017	SOIDUR RAHMAN Versus THE STATE OF ASSAM and 4 ORS.	MS C M DEKA MR A S TAPADAR MR. D HUSSAIN MR.T MOHAMMAD MR.J ISLAM MS. M BEGUM	MR. T C CHUTIA (GA, ASSAM)
15	WP(C)/224/2021 FIXED	SHIKSHA VALLEY SCHOOL Versus THE STATE OF ASSAM AND 3 ORS	MRS. P GOSWAMI MS. L BORGHAIN MR. A SAIKIA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
STAY MATTERS				
16	WP(C)/7065/2021 B/O	EMAMI LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH				
17	WP(C)/2005/2021	ALSTHOM INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR H GUPTA ASSTT.S.G.I.
WITH				
18	WP(C)/234/2022	MARICO LTD Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH				
19	WP(C)/241/2022	HAMILTON HOUSEWARES PVT LTD (UNIT - II) Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	SC, GST
WITH				
20	WP(C)/379/2022	OZONE PHARMACEUTICALS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST

21	WITH WP(C)/383/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
22	WITH WP(C)/396/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
23	WITH WP(C)/428/2022	DYNA ROOF PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
24	WITH WP(C)/431/2022	ABDOS LAMITUBES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
25	WITH WP(C)/436/2022	M/S AJANTA PHARMA LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	MR. K K PARASAR (r-1 to 4) ASSTT.S.G.I.
26	WITH WP(C)/444/2022	HAVELLS INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
27	WITH WP(C)/605/2022	SUN PHARMA LABORATORIES LTD Versus THE UNION OF INDIA AND 3 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. K GOGOI(R1,R2,R3) ASSTT.S.G.I. SC, FINANCE
28	WITH WP(C)/779/2022	HYGIENIC RESEARCH INSTITUTE PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	MS P AGARWAL MR. B SINGH	SC, GST MR. C K S BARUAH, CGC ASSTT.S.G.I.
29	WITH WP(C)/946/2022	GENUS POWER INFRASTRUCTURES LTD Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
30	WITH WP(C)/1265/2022	CREATIVE PROPACK LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
31	WITH WP(C)/1280/2022	M/S ACME INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
32	WITH WP(C)/1486/2022	BERGER PAINTS INDIA LIMITED Versus UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. S C KEYAL ASSTT.S.G.I. SC, FINANCE

33	WITH WP(C)/1518/2022	M/S MAA DURGA STEEL Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
34	WITH WP(C)/1530/2022	CAVINKARE PRIVATE LIMITED Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
35	WITH WP(C)/1537/2022	EVEREADY INDUSTRIES INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST SC, FINANCE ASSTT.S.G.I.
36	WITH WP(C)/1572/2022	M/S ADHUNIK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S S ROY ASSTT.S.G.I.
37	WITH WP(C)/1668/2022	HETERO HEALTHCARE LTD Versus THE UNION OF INDIA AND 3 ORS	DR ANKIT TODI	SC, GST
38	WITH WP(C)/1865/2022	DURA ROOF PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
39	WITH WP(C)/1899/2022	MS PITAMBARI PRODUCTS PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
40	WITH WP(C)/3004/2022	M/S SHREE VINAYAK POLYPACK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR H GUPTA ASSTT.S.G.I.
41	WITH WP(C)/3005/2022	M/S SBM ROOFINGS Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
42	WITH WP(C)/4629/2022	M/S POLYCON INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S C KEYAL ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022

14)	MR. P SARMA	17-08-2022	To	30-09-2022
15)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
16)	MR. M H LASKAR	14-08-2022	To	20-08-2022
17)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
18)	S BORGOHAIN	17-08-2022	To	23-08-2022
19)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
20)	MR. J A AHMED	18-08-2022	To	24-09-2022
21)	MR. B BARUAH	17-08-2022	To	18-08-2022
22)	MS S DAS	17-08-2022	To	19-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE NELSON SAILO**

COURT NO: 9

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES WILL SIT AFTER
RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	Review.Pet./154/2019 WA/81/2015, REV. PET. 210/17 REV. PET. 10/18 (ALL D/O)	HERAMBA KUMAR SAIKIA AND 141 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MS N BEGUM MR B M DEKA MR. K M MAHANTA MR. K M MAHANTA MS. R BORA	SC, ELEM. EDU

LEAVE NOTE OF ADVOCATES FOR 18/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
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10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. P SARMA	17-08-2022	To	30-09-2022
15)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
16)	MR. M H LASKAR	14-08-2022	To	20-08-2022
17)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
18)	S BORGHAIN	17-08-2022	To	23-08-2022
19)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
20)	MR. J A AHMED	18-08-2022	To	24-09-2022
21)	MR. B BARUAH	17-08-2022	To	18-08-2022
22)	MS S DAS	17-08-2022	To	19-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HIS LORDSHIP
AND HONOURABLE MR. JUSTICE N.SAILO]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1868/2022	HIMESH KHARIA @ RIMESH KHARIA AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
2	Bail Appln./1981/2022	BAHARUL ISLAM @ BABU Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED M M ZAMAN	PP, ASSAM
3	Bail Appln./1983/2022	MOJNUR ALI Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
4	Bail Appln./1984/2022	RATUL KONCH Versus THE STATE OF ASSAM	MR P CHOUDHURY	PP, ASSAM
5	Bail Appln./1987/2022	SAIBAR ALI @ SOIBOR ALI Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
6	Bail Appln./1989/2022	IMRAN SEIKH AND 2 ORS Versus THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
7	Bail Appln./1990/2022	MD. SELIM SEIKH Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
8	Bail Appln./1991/2022	MD. TAHER ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
MOTION				
9	Crl.Pet./658/2022 WITH LCR 1 FILE, FIXED	ABHIJIT DOWERAH Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
10	Crl.Pet./805/2022	RAJAT PAUL Versus THE STATE OF ASSAM AND ANR.	MR. S SAHU MS M BORAH	PP, ASSAM

11	Crl.Pet./806/2022	MD. SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MISS. M BORAH MR H K BARUAH	PP, ASSAM
12	Crl.Pet./807/2022	BHASKAR DUTTA DAS AND 10 ORS. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
13	Crl.Pet./808/2022	DR. SHANKAR JYOTI PARASHAR Versus THE STATE OF ASSAM AND ANR	MRS J D KHAUND MS B PAUL	PP, ASSAM
14	AB/2300/2022	SIRAJ UDDIN MUFTI AND 3 ORS. Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
15	AB/2302/2022	TINGJANEM MANCHONG AND ANR Versus THE STATE OF ASSAM	MR. K C ROY	PP, ASSAM
16	AB/2303/2022	TINGJANEM MANCHONG Versus THE STATE OF ASSAM	MR. K C ROY	PP, ASSAM
17	AB/2311/2022	MD. SADDAM HUSSAIN @ SADDAM ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
ADMISSION				
18	Crl.Pet./545/2021 WITH LCR 1 FILE, B/O	JANARDAN HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MS M DAS MR. D GAGAI MR. V A CHOWDHURY	MR. B BHAGAWATI (R2) PP, ASSAM
19	Crl.A./185/2022	ABDUL KAYUM BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
	WITH I.A.(Crl.)/439/2022 in Crl.A./185/2022	ABDUL KAYUM BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
20	Crl.A./187/2022	CHIDANANDA MORAN @ SIDANANDA MORAN Versus THE STATE OF ASSAM	MR B SHARMA	PP, ASSAM
	WITH I.A.(Crl.)/441/2022 in Crl.A./187/2022	CHIDANANDA MORAN @ SIDANANDA MORAN Versus THE STATE OF ASSAM	MR B SHARMA	PP, ASSAM
21	Crl.A./191/2022	KULU HAZARIKA @ KUSHAL AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	PP, ASSAM
	WITH I.A.(Crl.)/443/2022 in Crl.A./191/2022	KULU HAZARIKA @ KUSHAL AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	PP, ASSAM
BAIL HEARING (BA)				
22	Bail Appln./1853/2022 FIXED	ABDUSH SALAM @ ABDUS SALAM Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
	WITH			
23	Bail Appln./1794/2022	REZZAK ALI @ ABDUL RAZAK Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
24	Bail Appln./1854/2022 FIXED	UBAIDUL ISLAM Versus THE STATE OF ASSAM	MR N J DUTTA	PP, ASSAM
25	Bail Appln./1953/2022 FIXED	RAJIB MILI AND 2 ORS. Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM

26	WITH AB/2173/2022	BHARAT MILI AND ANR. Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
BAIL HEARING				
27	AB/3088/2021 FIXED	MANNAN SHEIKH @ MD. MANNAN ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
28	AB/4216/2021 FIXED	BIMALA PATGIRI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
29	AB/353/2022 FIXED	RUHUL AHMED Versus THE STATE OF ASSAM	MR S H SIKDAR	PP, ASSAM
30	AB/1338/2022 FIXED	BRICHOPATI BORMON Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
31	AB/1501/2022 FIXED	ABDUL MAJOM SK AND 6 ORS Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	PP, ASSAM
32	AB/1602/2022 FIXED	AJMAT ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
33	AB/1616/2022 FIXED	MD. JAKIR HUSSAIN @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	AB/1634/2022 FIXED	JAVED ALI Versus THE STATE OF ASSAM	MR. R ALI	PP, ASSAM
35	AB/1710/2022 FIXED	SUKITON NESSA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED M J ABEDIN	PP, ASSAM
36	AB/1730/2022 FIXED	BHABESH BORUAH Versus THE STATE OF ASSAM	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
37	AB/1752/2022 FIXED	HARIBHAKTA GHOSH AND ANR Versus THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
38	AB/1789/2022 FIXED	ABDUS SABUR AHMED @ ABDUS SABUR AND 3 ORS Versus THE STATE OF ASSAM	MR N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
39	AB/1800/2022 FIXED	ABHI GHOSH AND ANR Versus THE STATE OF ASSAM	MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM
40	AB/1980/2022	SUNIL BORO AND ANR Versus THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
41	AB/2052/2022 FIXED.	KEFAYTULLAH BARBHUIYA @ KHAPYATULLA BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA	MS A BEGUM PP, ASSAM
42	AB/2112/2022	SUROJ ZAMAL Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
43	AB/2115/2022	RAVI SHANKAR RAY @ RAVI KUMAR Versus THE STATE OF ASSAM	MR. R SARMA	PP, ASSAM
44	AB/2146/2022 FIXED	LUKU DEWARAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MS R A MOSTAFI	PP, ASSAM

45	AB/2166/2022 FIXED	JIBAN CHANDRA ROY Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
WITH				
46	AB/2144/2022	JADAB CH. ROY @ GANDRA AND ANR. Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
47	AB/2201/2022 FIXED	JOY ASHISH SINGH Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR. S CHAKRABORTY MRS P HAZARIKA	PP, ASSAM
48	AB/2228/2022 FIXED	GITA KAIBARTHA Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
WITH				
49	Bail Appln./1932/2022	PRAMILA DEKA Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM

ORDERS

50	Review.Pet./34/2022 IN WP(C) 5739/2015 (D/O)	THE DEPUTY COMMISSIONER, KAMRUP (M) Versus GAUTOM BORO AND 3 ORS.	MR. D BORAH JR. GA, ASSAM	MR. B P SINHA MR. R BORPUJARI SC, FINANCE
51	I.A.(CrI.)/435/2022 IN CRL.MC, BAIL NO. 403/2022(PERTAINING TO ADDL. CJM, BARPETA)	HARUN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
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10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
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16)	MR. M H LASKAR	14-08-2022	To	20-08-2022
17)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
18)	S BORGHAIN	17-08-2022	To	23-08-2022
19)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
20)	MR. J A AHMED	18-08-2022	To	24-09-2022
21)	MR. B BARUAH	17-08-2022	To	18-08-2022
22)	MS S DAS	17-08-2022	To	19-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,18th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 10

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE K.R SURANA AND HIS LORDSHIP]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4860/2022 FIXED	MOHD. ATAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY M ALAMGEER MR F U BARBHUIYA MR. I U CHOWDHURY	SR. SC, APGCL
ADMISSION				
2	WP(C)/5814/2017 FIXED	ATUL CHANDRA MAHANTA and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS. K GOSWAMI MR. R GOSWAMI MR. M P BHUYAN MS. P KALITA	GA, ASSAM SC, FINANCE DEPTT. SC, INDUSTRIES
3	WITH WP(C)/5762/2017	JANAK KALITA and 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MS. A CHETRY MS. P BORGHAIN	GA, ASSAM MR. T C CHUTIA(R - 1 & 2) MS. A VERMA SC, FINANCE DEPT. R - 3 and 4 MR. A KALITA (SC, COMMERCE AND INDUSTRIES DEPARTMENT)DE
4	WP(C)/4282/2018 FIXED	RAMANIKANTA ROY Versus THE UNION OF INDIA AND 2 ORS	MRS. S BORA MS. N CHAKRABORTY	MR. S C KEYAL ASSTT.S.G.I.
5	WP(C)/8708/2019 FIXED	GO-002092W RAM MILAN Versus UNION OF INDIA AND 5 ORS.	MS. P BARUAH MR TAPAS DAS	ASSTT.S.G.I.
	WITH I.A.(Civil)/1268/2022 in WP(C)/8708/2019	GO-002092W RAM MILAN Versus GO-213AK CE (CIVIL) MANAV PRASAD AND 3 ORS.	MR TAPAS DAS	
6	WP(C)/4496/2022 B/O	PUSPA SARMAH @ PUSPHA SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	GA, ASSAM

ORDERS

7	WP(C)/1373/2022 B/O	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR A R BAROOAH (r-1 to 4)
<u>HEARING</u>				
8	WP(C)/5481/2013 B/O	JYOTIPRAN KUMAR and 2 ORS. Versus THE STATE OF ASSAM AND 34 ORS	MR.M K CHOUDHURY MR.N BARUAH	GA, ASSAM MR.D BORA MS.S SEAL MR.H SARMA(R-3to6,8&9, 11&12,16to18, 22to27,29to32) MR.I CHOUDHURY(R- 3to6,8&9, 11&12,16to18, 22to27,29to32) MR. G PHUKAN(R- 3to6,8&9, 11&12,16to18, 22to27,29to32) MS.E SHARMA SC, EXCISE DEPTT.
9	WITH WP(C)/8027/2018	SHRI JYOTIPRAN KUMAR AND ANR. Versus THE STATE OF ASSAM AND 21 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI	MR. K N CHOUDHURY (R6, R8, R21-R23) MR. P N GOSWAMI MR. N J KHATANIAR MR. P P MEDHI (R-6, R-8, R-21-R-23) MR. D J DAS MR. D J DAS SC, EXCISE DEPTT.
10	WP(C)/6723/2013 B/O, WITH CAVT.568/2020, CAVT.130/2021, WA.527/1996(D/O), WA.293/1997(D/O), CR.1366/1994(D/O)	KUSHAL KOWAR DEKA and 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(- -9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI
	WITH MC/78/1997 in WP(C)/6723/2013	L CHETIA Versus M SHARMA	MR. A BHAGAWATI MRS A HAZARIKA MR. SK MUKTAR	MR. PK ROY MR. GP BHOWMIK
11	WITH WP(C)/4294/2020	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST
12	WITH WP(C)/4942/2020 CAVT. NO. 05682/020,	ASHOK KR. DEV CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R GOSWAMI MS. R DEVI	MR. U K NAIR GA, ASSAM SC, APSC MR. A CHETRY MR. A BORO MS U SHARMA FOR CAVEATOR SC, PERSONAL DEPT.

13	WITH WP(C)/4948/2020	KUSHAL KOWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/92/2021 in WP(C)/4948/2020	ASHOK KR. DEV CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC
14	WITH WP(C)/1148/2021 CAVT. NO. 01302/021,	KUSHAL KONWAR DEKA AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. R GOSWAMI SC, FOREST FOR CAVEATOR MS. U BHATTACHARYYA MS. R DEVI
15	WP(C)/5693/2014 FIXED, WITH LCR	ASHIM BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.P HAZARIKA MS.B GOSWAMI MR.M CHOUDHURY MS.A DAS	GA, ASSAM MRS.K K CHOUDHURY(R-3, 4 & 5)
16	WITH WP(C)/5701/2014	JYOTIRMAY CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.M CHOUDHURY	MRS.K K CHOUDHURY(R- 3,4&5)
17	WP(C)/1033/2016 FIXED	AJIT THAKURIA and ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MR. N ALAM MS. R DEKA MD. S U AHMED	SC, PWD
18	MACApp./1005/2018 WITH LCR, FIXED (QUANTUM)	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMTI MENAKA DEVI AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. M TALUKDAR (R-1,2) MR. B P SINHA (R1) MR. A SHAKIL (R-1,2)
19	WP(C)/5454/2021 FIXED	GITA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MR. S CHOWDHURY MR G K DEKA MS D DAS	GA, ASSAM MS. M D BORAH (R NO 1) SC, APEX BANK

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,18th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1982/2022	KAFILUDDIN AHMED Versus THE STATE OF ASSAM	MR P K SINGHA MR D K MEDHI	PP, ASSAM
2	Bail Appln./1986/2022	HAMIDUR RAHMAN Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
3	Bail Appln./1988/2022	SAJAL CHAKRABORTY @ JADU AND ANR. Versus UNION OF INDIA	MR. M BISWAS MS M DAS MS S KAKATI	SC, NCB
4	Bail Appln./1992/2022	EDISON NONGTRI AND ANR Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	SPL PP WILDLIFE FOREST ASSAM
<u>MOTION</u>				
5	AB/2285/2022	SAHIDUL ALOM MAZARBHUIYA Versus THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	PP, ASSAM
6	AB/2305/2022	RANJIT BASUMATARY Versus THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
7	AB/2310/2022	SAMSUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. A S ALI MD R ISLAM	PP, ASSAM
8	AB/2312/2022	RAJ BAHADUR THAPA Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII MR K J SAIKIA	PP, ASSAM
<u>ADMISSION</u>				
9	Crl.Pet./469/2022 FIXED	TULIKA BARMAN Versus THE UNION OF INDIA AND 2 ORS	MR. C CHOWDHURY MR. D K DAS MR P P MEDHI MR. S A CHOUDHURY	MR R DHAR(SC, En. Dirctorate) ASSTT.S.G.I.

BAIL HEARING (BA)

10	Bail Appln./1536/2022 FIXED	MD. KHALIKUL ISLAM Versus THE STATE OF ASSAM	MS. B MAHANTA MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
11	Bail Appln./1537/2022 WITH CASE RECORD AND CASE DIARY, FIXED	SHARIFUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
12	Bail Appln./1640/2022 B/O	SAHANUR ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
13	Bail Appln./1839/2022 FIXED	SHARIFUL KHAN @ SANJAY Versus THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA MS. M. KHATUN	PP, ASSAM
14	Bail Appln./1891/2022 FIXED	MANABENDRA KALITA @ MANAB Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM

BAIL HEARING

15	AB/1612/2022 FIXED	RAKIBUL HOQUE @ RAHUL Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
16	AB/1953/2022 FIXED	SHAHA ALOM AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM

ORDERS

17	I.A.(CrI.)/329/2019 BA 712/2019(D/O), BA 920/2019(D/O), WITH CASE RECORD, FIXED in Bail Appln./712/2019	RAVI AGARWAL Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	MR. U SAIKIA (R2) MR K BORTHAKUR (R2) PP, ASSAM MR. R K NATH (R2)
18	CrI.L.P./43/2020 WITH OFFICE NOTE, FIXED in CrI.A./7821/2019 WITH CrI.A./7821/2019 (Filing Number) WITH I.A.(CrI.)/502/2020	ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS. ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS. ENFORCEMENT DIRECTORATE Versus SAJIDUR RAHMAN @ MUNNA AND 3 ORS.	MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN	MR. P P BORTHAKUR (R2) M KATAKY (r-4) MR. P P BORTHAKUR (r-2) MAYUR DAS (r-2) MS IVY HUSSAIN (r-2) MS A HUSSAIN (r-2)

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
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22)	MS S DAS	17-08-2022	To	19-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6979/2015 FIXED	SHARDA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.K BHATTACHARJEE MR.P C DAS MS.M BHATTACHARJEE MR.P DEKA MR.A CHETIA MR.R JAIN MR.B HAZARIKA	MR.M K CHOUDHURY GA, ASSAM MR.K K BHATRAR-5 MR.R K BHATRA(R-5) MR. D NATH, SR. ADVOCATE, ASSAM MS.P HUJURI(R-5) MRP BHARDWAJ(R-6) SC, REVENUE SC, I O C
	WITH I.A.(Civil)/610/2021 in WP(C)/6979/2015	SHARDA DEVI DAMANI @ SHARDA DEVI MAHESWARI Versus THE STATE OF ASSAM AND 5 ORS.	MR.A CHETIA	MR.M K CHOUDHURY GA, ASSAM MS P HUJURI SC, REVENUE SC, I O C
2	WITH WP(C)/5956/2016	DEEPAK DAMANI and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR B SHARMA MR.P BORAH MS.A AGARWAL	MR.G N SAHEWALLA(Sr.Adv.)(R-8) GA, ASSAM MS.R JAIN(R-8) MR.P DEKA R-8 MR.A CHETIA(R-8) MR P BHARDWAJ(R- 6&7) SC, REVENUE SC, IOC
	WITH I.A.(Civil)/106/2021 in WP(C)/5956/2016	DEEPAK DAMANI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P BORA	GA, ASSAM SC, REVENUE SC, I O C
3	WP(C)/7854/2018 FIXED	ZESMINARA KHATUN @ ZESMINARA BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR H DAS MR. B C DEKA MS. U HAZARIKA	DR. B AHMED SC, CO OP

4	WP(C)/8890/2018 FIXED	REJINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR J I BARBHUIYA MR. L MOHAN MR. R ALI	GA, ASSAM MR. A R SIKDAR (R7) MR M AHMED (R6) MR. A HUSSAIN (R6) MD A ALI (R7) MR. S I TALUKDAR (R7) SC, REVENUE
5	WP(C)/4604/2019 FIXED	DILIP CHETRI Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR D KALITA	GA, ASSAM MR. R. BARUAH (R-6,7,8 & 9) ASSTT.S.G.I. SC, FOREST
6	WP(C)/4992/2020 FIXED	M/S ARYAN MEDIA GROUP COMMUNICATION AND ARYAN FILMS AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. S E AHMED MR. D R GOGOI	GA, ASSAM MR. M NATH, SC, PNRD MR. N BORA, SC, ASSAM STATE ELECTION COMMISSION MR N K DEV NATH, SC,P&RD DEPTT.
7	WP(C)/2243/2021 FIXED	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR. K N CHOUDHURY MR H K SARMA MR. P N GOSWAMI MR. T DEURI MR. RAJARSHEE DE MR. R M DEKA MR. F A HASSAN MR. K P PATHAK MR. R R Gogoi MR. A S TAPADER MR. D J DAS C M DEKA MS N MAHANTA	MR S DUTTA (R-5) MR H R A CHOUDHURY (R5) MR. U K NAIR (r-5) MR. I CHOWDHURY SR ADV (r-6) MR. S ISLAM (r-5) MR. J M A CHOUDHURY (R-6) MR. A T SARKAR (R5) MR. A KHANIKAR MR. P SENGUPTA (R-5) MR. N I KHAN (r-5) MR. S Z RAHMAN (R-5) MR. A B T HAQUE (R-6) MS S SARMA HAZARIKA (r-5) MS N NEWME (r-5) SC, PWD
	WITH I.A.(Civil)/902/2021 in WP(C)/2243/2021	MONSUR AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	SC, PWD
8	WP(C)/6422/2021 FIXED	M/S NARAYAN MUKHARJEE AND CO. Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS S PATOWARY	SC, I O C
9	WP(C)/1712/2022 FIXED	MANOJ SHRINATH MAURYA Versus THE STATE OF ASSAM AND 6 ORS	MR. P P DUTTA MR D MAHANTA	GA, ASSAM SC, HEALTH
10	WITH WP(C)/1664/2022	ANIL KUMAR YADAV Versus THE STATE OF ASSAM AND 6 ORS	MR. P P DUTTA MR D MAHANTA	GA, ASSAM SC, HEALTH
11	WP(C)/2204/2022 FIXED	NAWAL KISHOR SAHANI Versus THE INDIAN INSTITUTE OF TECHNOLOGY AND 5 ORS	MR. S SAHU MR. M K ALI MS. S SARMA	MR. R P KAKOTI SR. ADV. (r-1 to 4) MR. K GOGOI MR A B DEY (r-1 to 4) MR. S SUTRADHAR (r-1 to 4) SC, IIT ASSTT.S.G.I.
12	WP(C)/2874/2022 FIXED	KALYAN NATH Versus THE PRINCIPAL SECRETARY, GOVT OF ASSAM AND 3 ORS	MR. P N CHOUDHURY MR A CHANDRAN	GA, ASSAM MRS. M BARMAN (R-2) MS. GARGI KASHYAP (R-2)
13	WP(C)/4601/2022 FIXED	SAMIR ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MR. W RAHMAN	GA, ASSAM SC, REVENUE

14	WP(C)/4637/2022 FIXED	THANURAM RONGPI AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK	SC, P AND R.D. GA, ASSAM
	WITH			
15	WP(C)/4445/2021	PRASANTA BISWAS AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R PHUKAN	SC, PNRD GA, ASSAM
	WITH I.A.(Civil)/1640/2022 in WP(C)/4445/2021	PRASANTA BISWAS AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R PHUKAN	SC, P AND R.D. GA, ASSAM
	WITH			
16	WP(C)/4186/2022	PRASANTA BISWAS AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR S BORTHAKUR MR. R PHUKAN	SC, P AND R.D. GA, ASSAM
17	WP(C)/4644/2022 FIXED	NEW TECH STEEL AND ALLOYS PVT LTD Versus THE STATE OF ASSAM AND 2ORS	MR. M MORE	GA, ASSAM SC, APDCL
		ORDERS		
18	WP(C)/4794/2022 FIXED	ASSAM STATE TEXTBOOK PRODUCTION AND PUBLICATION CORPORATION LIMITED Versus MICRO AND SMALL ENTERPRISE FACILITATION COUNCIL AND 2 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SC, INDUSTRIES AND COMMERCE
		HEARING		
19	WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA SC, L C MR.M BARUAH MR.S K SWARGIARY
	WITH MC/1196/2014 in WP(C)/741/2014	DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C
	WITH I.A./1696/2016 in WP(C)/741/2014	BIRENDRA CHANDRA TALUKDAR and ANR Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	APPLICANT-IN-PERSON	MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY
	WITH I.A.(Civil)/2014/2016 in WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C
20	WP(C)/3354/2014	TAPAN CHANDRA NATH Versus THE UNION OF INDIA and 4 ORS	MS.B CHOUDHURY MR.S BARUAH MS S SHARMA MS.J DAS	MR.D K SAIKIA MR. S K MEDHI, CGC MR.S SARMA MR.N DEKA MR.M GOGOI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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[For Thursday,18th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2241/2022 FIXED in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR Versus SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
	WITH WP(C)/4393/2022	SRI SASANKA SAIKIA Versus THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
ADMISSION				
2	WP(C)/5430/2016 FIXED	MISS MANASHI HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR.P J PHUKAN MR.H BARUAH	GA, ASSAM MR. A PHUKAN, SC, GAD MR.D GOGOIR- 6and7 MR.S BORTHAKUR(R- 6&7)
3	WITH WP(C)/6730/2016	MRS BORNALI DUTTA CHANGMAI and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.D GOGOI MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR. A PHUKAN, SC, GAD
4	WP(C)/5476/2018 FIXED	PRADIP KR. SARKAR AND 96 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. P S DEKA MR. B J TALUKDAR MR. P TALUKDAR MS A BEGUM MR. D J DAS N GAUTAM MR. D K BHAGAWATI	MR H GUPTA (CGC, R3 & R4) SC, HEALTH AND F W ASSTT.S.G.I. SC, NRHM
5	WP(C)/5574/2018 FIXED	KANDARPA KUMAR KALITA Versus UCO BANK AND 3 ORS.	MR. T DEURI MR. R BORA MR. P C SARMA MS. M BAISHYA	MR. M SHARMA
6	WP(C)/2189/2019 B/O	TAPASH KUMAR CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MR. T H HAZARIKA MR. M CHETIA MR. K ISLAM	SC, REVENUE SC, FINANCE

7	WITH WP(C)/1770/2019	DULAL TIOR Versus THE STATE OF ASSAM AND 5 ORS.	MR. T H HAZARIKA MR M CHETIA MR A RASHID	GA, ASSAM SC, REVENUE SC, FINANCE
8	WP(C)/1607/2020 FIXED	MUKUT DAS Versus THE ASSAM POWER GENERATION CORPORATION LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. R M DEKA	SC, APDCL MR T GOGOI (R-3) SC, APGC
9	WP(C)/3113/2021 B/O	DIPON NARZARY AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM
10	WP(C)/121/2022 FIXED	PRASANTA BARUA Versus THE UNION OF INDIA AND 4 ORS	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (r-2,3,4) MR D KALITA (r-2,3,4) MR. S K MEDHI (r-1) MR. S R RABHA (r-5) MR. D NATH (r-2,3,4) MR. C K S BARUAH (r-1 to 4) MS K PHUKAN (r-2,3,4) ASSTT.S.G.I.
11	WP(C)/135/2022 FIXED	PANKAJ KANTI DEY Versus THE STATE OF ASSAM AND 3 ORS	MS. B SARMA	GA, ASSAM
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./234/2022 FIXED, WITH SCANNED COPY OF CASE RECORD AND CASE DIARY	MINOM PHONGLOSA @ GAZAW DIMASHA Versus THE STATE OF ASSAM	MR P CHOUDHURY	PP, ASSAM
<u>BAIL HEARING</u>				
13	AB/1713/2022 FIXED	NAJRUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
<u>ORDERS</u>				
14	WP(C)/6871/2019 FIXED	FORCE NO. 015183677 CT/GD RAVINDRA KUMAR Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. D C BORAH,C.G.C. (R1-R6) MR. S K MEDHI ASSTT.S.G.I.
15	Cont.Cas(C)/306/2022 FIXED	TAPASREE DAS Versus AKASH DEEP AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	
<u>HEARING</u>				
16	WP(C)/5846/2014 FIXED	RAMESH JARADHARA Versus ASSAM GRAMIN VIKASH BANK HEAD OFFICE BHANGAGARH and 2 ORS.	MR.B K BHATTACHARJEE MS.A CHETIA	MR.S SARMA SC, A G V B
17	WP(C)/5258/2015 B/O	SRI JIRSONG TERANG Versus THE STATE OF ASSAM AND 11 ORS	MR.U K NAIR MR. U K BARMAN MR. J PATOWARY MR.A CHETRY MR. M KALITA MR H ALI MR. D K BAIDYA MR D PEGU MR. R KONWAR	GA, ASSAM MR.M MAHANTA(R- 8,9&10) MR H BEZBARUA MR.M CHOUDHURY(Sr.Adv.)(R- 8,9&10) MR.V A CHOWDHURY(R- 8,9&10) MR J CHUTIA SC, K A A C MR.P K MUNIR(R-8,9&10)

18	MACApp./83/2017 WITH LCR (QUANTUM)	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus SRI PROSENJIT CHOUDHURY and 3 ORS	MR.R GOSWAMI MS.M SAIKIA	MR.M H RAJBARBHUIYAN(R-1) MR.A TALUKDAR(R-4) MR.S S S RAHMAN R-2R-3 MR.K K BHATTA(R-4) MR.J JOHN(R-4) MR.N DAS(R-2) MR.W RAHMAN(R-1) MS.J TALUKDAR(R-4) MS.S RASUL(R-1) MR.R CHETIA(R-1)
19	WP(C)/6127/2019 FIXED	SKT KUMAR SHAW Versus THE UNION OF INDIA AND 5 ORS.	MS. P BARUAH MR TAPAS DAS	MR. K K PARASAR ASSTT.S.G.I.
20	WP(C)/5190/2020 FIXED	PURUSUTTAM BHAGAWATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. A K BARUAH MR. D BORA MR. M DEY	SC, APDCL
21	WP(C)/5528/2020 B/O	JOYDEEP KUMAR SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM
22	WP(C)/3189/2021 FIXED	ASSAM LAND AND REVENUE OFFICERS ASSOCIATION (ALRSOA) AND ANR. Versus THE STATE OF ASSAM AND 126 ORS.	MR N DUTTA MR. P MAHANTA MS S SARMA HAZARIKA MR. R B GOHAIN MR. D J DAS	GA, ASSAM SC, APSC MR. D P BORAH (R-100) MR. I CHOUDHURY (R-115, 116) MR B PAUL (R-100) RAJIB LUSHAN CHUTIA (R- 115, 116) SC, REVENUE

STAY MATTERS

23	WP(C)/3793/2020 FIXED	RANJU DAS Versus STATE OF ASSAM AND 6 ORS	MRS. S KHATANIAR LEGAL AID COUNSEL	GA, ASSAM MR. A MANNAF (R-7) MD A S ALI (R-7) MS J BEGUM (R-7) SC, P H E
	WITH I.A.(Civil)/363/2022 in WP(C)/3793/2020	RANJU DAS Versus STATE OF ASSAM AND 6 ORS	MRS. S KHATANIAR	GA, ASSAM SC, P H E

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1909/2016 WITH MAC APP. SL. NO. 282859	MD. GIASUDDIN AHMED and ANR, Versus THE NEW INDIA ASSURANCE CO. LTD. and 2 ORS,	MR.J MOLLAH MS.A BHANU MS.S P DAS	MS.N MODI(R-1) MS.M CHOUDHURY(R-1) MSN KALITAR-1 MR.S DUTTA(R-1) MR.C SHARMA(R-1) MR.SIDHANT DUTTA(R-1)
2	I.A.(Civil)/2975/2017 WITH MAC APP. SL. NO. 301066	MUSTT. RAHIMA KHATUN and ANR, Versus THE DIVISIONAL MANAGER and ANR,	MR.M TALUKDAR MR. D NATH	MR A N DAS
3	I.A.(Civil)/1164/2018 in MACApp./233/2018	KUMUD CH. DUTTA Versus THE REGIONAL MANAGER AND 3 ORS	MR. B DEKA MR. M P CHOUDHURY MRS. S AZIZ MR. B P CHANGMAI MR. K MAJUMDAR	MR H BURAGOHAIR (R1) MR S S SHARMA (R1) MS L SHARMA (R1) MR. B J MUKHERJEE (R1)
	WITH MACApp./233/2018	KUMUD CH. DUTTA Versus THE REGIONAL MANAGER AND 3 ORS	MR. B DEKA MR. M P CHOUDHURY MRS. S AZIZ MR. B P CHANGMAI MR. K MAJUMDAR	MR H BURAGOHAIR (R1) MR S S SHARMA (R1) MS L SHARMA (R1) MR. B J MUKHERJEE (R1)
4	I.A.(Civil)/2301/2019 in MACApp./5668/2019	ORIENTAL INSURANCE COMPANY LIMITED Versus NIRADA DAS AND 5 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA	U MUDIAR MR. K R BORA
	WITH MACApp./5668/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus NIRADA DAS AND 5 ORS		
5	I.A.(Civil)/3935/2019 in MACApp./12535/2019	MUSSTT. RAHIMA BEGUM @ KHATUN Versus NATIONAL INSURANCE COMPANY LTD.	MR. B BARUAH MR B DAS MS S HASNU MR. R K BARUAH	MR. K K BHATTA MS. R DEVI
	WITH MACApp./12535/2019 (Filing Number)	MUSSTT. RAHIMA BEGUM @ KHATUN Versus NATIONAL INSURANCE COMPANY LTD.		
6	I.A.(Civil)/837/2020 in MACApp./2158/2020	MD. BHAINUR ALI Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. N D BHUYAN MR. P K MAZUMDAR MR P D BHUYAN MR H DAS	

	WITH MACApp./2158/2020 (Filing Number)	MD. BHAINUR ALI Versus NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. N D BHUYAN	
7	I.A.(Civil)/130/2021 in MACApp./6539/2020	RELIANCE GENERAL INSURANCE CO. LTD., Versus SMTI. NIYATI NAMASUDRA AND 3 ORS.	MR. K K BHATTA MS R DEVI	MR. S C BISWAS (R-1,2)
	WITH MACApp./6539/2020 (Filing Number)	RELIANCE GENERAL INSURANCE CO LTD Versus NIYATI NAMASUDRA AND 3 ORS (E)		
	WITH I.A.(Civil)/6541/2020 (Filing Number)	RELIANCE GENERAL INSURANCE CO LTD Versus NIYATI NAMASUDRA AND 3 ORS (E)		
8	I.A.(Civil)/704/2021 in MACApp./2920/2021	SRI MANTU SENSUWA Versus THE MANAGER, KHOWANG TEA ESTATE AND 2 ORS	MR. S K TALUKDAR MS. S T BOKTH MR. D BANIA	MR S S SHARMA MR S S SHARMA MR. B J MUKHERJEE (R-3) MR. B J MUKHERJEE (R-3) MR. H BURAGOHAIN (R-3)
	WITH MACApp./2920/2021 (Filing Number)	SRI MANTU SENSUWA Versus THE MANAGER, KHOWANG TEA ESTATE AND 2 ORS (E)	MR. S K TALUKDAR	
9	I.A.(Civil)/753/2021 in MACApp./18350/2019	MD. ABIDUR RAHMAN Versus APPEAL B MARAK @ APPLILE BE MARAK AND 3 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	MR. A DUTTA (R-2,3)
	WITH MACApp./18350/2019 (Filing Number)	MD. ABIDUR RAHMAN Versus SRI APPEAL B MARAK @ APPLILE BE MARAK AND 3 ORS		
	WITH I.A.(Civil)/18352/2019 (Filing Number)	MD. ABIDUR RAHMAN Versus SRI APPEAL B MARAK @ APPLILE BE MARAK AND 3 ORS		
10	I.A.(Civil)/999/2021 in MACApp./4149/2021	DHRUBA LATA DEKA AND 2 ORS. Versus NEW INDIA ASSURANCE CO. LTD. AND 3 ORS.	MR H DAS R BORUAH	
	WITH MACApp./4149/2021 (Filing Number)	DHRUBA LATA DEKA AND 2 ORS. Versus NEW INDIA ASSURANCE CO. LTD. AND 3 ORS. E	MR H DAS	

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[For Thursday,18th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4855/2022 FIXED	SHAKAMBARI ENTERPRISES (INDIA) PVT LTD. AND 3 ORS Versus THE NUMALIGARH REFINERY LIMITED AND 3 ORS . B	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS	MR. D DAS SR. ADV MR. JYOTIRMOY ROY (r-1,2,3) MR. N DEKA (r-1,2,3) R SARMAH MR. M GOGOI (r-1,2,3) MR T MEELEE (r-1,2,3) MR A R BAROOAH (r-1,2,3) MR. R B PHOOKAN
BAIL HEARING				
2	AB/2113/2022 FIXED	HUMAYUN AKBAR CHOUDHURY Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	PP, ASSAM
ORDERS				
3	RFA/35/2018 CAVT. NO.0124/2018 FIXED	M/S BRAHMAPUTRA IRON AND STEEL CO. (P) LTD. AND ANR Versus PUNJAB NATIONAL BANK AND 4 ORS	MR. S P ROY MR. R P N SINGH MR A K RAI MS. N RAI MR. T R ROY	MR. K K NANDI MR. A GANGULY MR. A J GHOSH MR K K S ROY SC, PNB FOR CAVEATOR
	WITH I.A.(Civil)/1214/2018 in RFA/35/2018	M/S BRAHMAPUTRA IRON AND STEEL CO. (P) LTD. AND ANR Versus PUNJAB NATIONAL BANK AND 4 ORS	MR. S P ROY MR. R P N SINGH MR A K RAI MS. N RAI MR. T R ROY	MR. K K NANDI MR. A GANGULY MR. A J GHOSH MR K K S ROY SC, PNB FOR CAVEATOR
4	RSA/95/2021 WITH MEDIATION REPORT, WITH LCR, FIXED	PURNANANDA HAZARIKA Versus JARADA HAZARIKA AND ANR	DR. P K GOSWAMI MR A BARMAN	MR. T J MAHANTA (R-1,2) MS. P BHATTACHARYA (R-1,2) MR. A BORUA (R-1,2)
	WITH I.A.(Civil)/1515/2022 in RSA/95/2021	JARADA HAZARIKA AND ANR Versus PURNANANDA HAZARIKA	MS. P BHATTACHARYA (R-1,2) MR. A BORUA (R-1,2)	MR P K GOSWAMI MR A BARMAN

5	I.A.(Civil)/589/2022 B/O in RSA/1727/2022	REKHAMONI DEVI AND ORS. Versus JUGAL CHANDRA SAIKIA AND ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. A IKBAL MRS. M NATH MR. S SHARMA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA
	WITH RSA/1727/2022 (Filing Number)	REKHAMONI DEVI AND ORS. Versus JUGAL CHANDRA SAIKIA AND ORS.	MR. A K PURKAYASTHA	
		HEARING		
6	Crl.Rev.P./111/2020 PART-HEARD, WITH LCR 6 FILES, B/O	BIRENDRA NATH Versus THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
7	Crl.A./84/2021 P/H, FIXED, WITH LCR	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
	WITH I.A.(Crl.)/535/2021 in Crl.A./84/2021	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
8	Crl.A./87/2021	CHITRANJAN GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA	PP, ASSAM
9	RSA/221/2014 CAVT. NO. 67/2014 WITH LCR	MUSLIM ALI and ANR. Versus MUBASIR HUSSAIN and 21 ORS.	MR.A C SARMA MR.B HALDAR MR.A ALAM MR.G BHARADWAJ MR.S DEY MR.M ALAMGEER	MR.R SARMA MR.A J SARMA MR.S K GHOSH MR. D MAZUMDAR FOR CAVEATOR
10	RSA/223/2016 WITH LCR, FIXED	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MR.A BHATTACHARYA MR.D MAHANTA	MR G P BHOWMIK MR A ISLAM (R1) MS.M KALITA MS.P CHETIA
	WITH I.A.(Civil)/1572/2016 in RSA/223/2016	OSIA BEWA and 12 ORS Versus MUSTT REZAUN NESSA and ANR	MR.T J MAHANTA MS.P MAHANTA MS.M KALITA MR.A BHATTACHARYA MR.D MAHANTA	
11	RSA/68/2017 WITH LCR, FIXED	SMTI SANTI DEVI and 3 ORS Versus ON THE DEATH OF WALLUS SAHID HIS LEGAL HEIRS MAHMUDA SHAHED (WIFE) AND ORS	MR.S K GOSWAMI MR.N BARMAN MR.A ACHARYA MR.B K GOSWAMI	MR. M KHAN MS. R CHOUDHURY MS.M KALITA(R- 5(a),5(b),5(d)&5(e)) MS.P CHETIA(R- 5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/1003/2017 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI MR. N BARMAN MR. A ACHARYA MR. B K GOSWAMI	MR G P BHOWMIK(Sr.Adv.)(R- 5(a),5(b),5(d)&5(e)) MS. M KALITA(R- 5(a),5(b),5(d)&5(e)) MS. P CHETIA(R- 5(a),5(b),5(d)&5(e))
	WITH I.A.(Civil)/2661/2019 in RSA/68/2017	SMTI SANTI DEVI and 3 ORS Versus WALLUS SAHID and13 ORS	MR. S K GOSWAMI	MR G P BHOWMIK MS. R CHOUDHURY MS. M KALITA
	WITH I.A.(Civil)/3860/2019 in RSA/68/2017	ZABED ISLAM AND 13 ORS Versus SANTI DEVI AND 9 ORS	MR. M KHAN MS. R CHOUDHURY MR. J RAHMAN	MR. S K GOSWAMI
12	RSA/282/2017 WITH LCR	SRI HRIDAYA CHOUDHURY and 11 ORS Versus SRI ANIL KUMAR DEKA	MR.B C PATHAK MR.B PATHAK MR.A DHANUKA MR.R THADANI	K U AHMED MS P SARMA MS N HASAN

13	MACApp./549/2018 WITH LCR, FIXED (QUANTUM)	ANJUMONI SERAUGI @ ANJUMONI SERAUGI DEKA Versus SRI DEEPAK DEKA and 2 ORS	MR. M TALUKDAR MS. D KALITA	MR D MONDAL (R1) MS. M SAIKIA MR. C SHARMA MR. S DUTTA MR R A HAZARIKA MS. P BORTHAKUR
14	RFA/16/2021 WITH LCR	DILWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM SC, IRRIGATION
<u>STAY MATTERS</u>				
15	CRP(IO)/149/2021 FIXED	NANDA MATHARU Versus MANI SINGH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. P SARMA	17-08-2022	To	30-09-2022
15)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
16)	MR. M H LASKAR	14-08-2022	To	20-08-2022
17)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
18)	S BORGHAIN	17-08-2022	To	23-08-2022
19)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
20)	MR. J A AHMED	18-08-2022	To	24-09-2022
21)	MR. B BARUAH	17-08-2022	To	18-08-2022
22)	MS S DAS	17-08-2022	To	19-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th August 2022]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1985/2022	DILARA BEGUM Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
2	Bail Appln./1993/2022	SOROWAR RAHMAN AND ANR Versus THE STATE OF ASSAM	K U AHMED MS P SARMA MS N HASAN	PP, ASSAM
<u>MOTION</u>				
3	Crl.Rev.P./415/2022	MD. DILDAR HUSSAIN Versus THE STATE OF ASSAM	MR. A C BURAGOHAIN	PP, ASSAM
4	Crl.Rev.P./416/2022	PRADIP SUKLABAIIDYA Versus SUDHIN DEB AND 2 ORS.	MS B DEVI MR A GOGOI	
5	AB/2301/2022	DIGANTA BORAH Versus THE STATE OF ASSAM	MR. DITUL DAS MR. N PATHAK MS. A TALUKDAR	PP, ASSAM
6	AB/2306/2022	SUBIR KUMAR DHAR AND ANR Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	PP, ASSAM
7	AB/2307/2022	AJJUR RAHMAN AND ANR Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
8	AB/2308/2022	UTTOM KUMAR BARMAN Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
9	AB/2313/2022	SAURAV DAS Versus THE STATE OF ASSAM	MRS. B GOGOI MS. D DEKA	PP, ASSAM
10	AB/2314/2022	AKIBUR RAHMAN CHOUDHURY AND ANR Versus THE STATE OF ASSAM	SIRAJ CHY MS. S SULTANA	PP, ASSAM

ADMISSION

11	Crl.Pet./358/2021 WITH LCR 2 FILES, FIXED	ANWAR HUSSAIN MAZUMDER Versus RAMECHA BEGOM LASKAR	MR. A M BARBHUIYA	MR. B U LASKAR
12	Crl.Rev.P./377/2022 FIXED	BISWAJIT SAIKIA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
BAIL HEARING				
13	AB/3084/2021 FIXED	NIMISHA KALITA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N ANAND MR. A BARUA MS. S DEV	PP, ASSAM
14	AB/4214/2021 FIXED	ABDUL MALIK Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
15	AB/545/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MR A K AZAD	PP, ASSAM
16	AB/839/2022 FIXED	ABDUL AZIZ TAPADAR Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	MR. A K TALUKDAR MR S DAS MR K DEKA PP, ASSAM
17	AB/1105/2022 FIXED	DEWAN RAHIZ UDDIN AHMED Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
18	AB/1461/2022 FIXED	JUNAIDUR RAHMAN @ ALAM Versus THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
19	AB/1482/2022 FIXED	MD. RAJAB ALI BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
20	AB/1490/2022 FIXED	ZAKIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	U U KHAN MR H KALITA	PP, ASSAM
21	AB/1522/2022 FIXED	JAMIR AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A Y CHOUDHURY MR. I H BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
22	AB/1531/2022 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
23	AB/1538/2022 FIXED	SUSHIL KUMAR JAIN Versus THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
24	AB/1580/2022 FIXED	DILWAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
25	AB/1724/2022 FIXED	ZIAUL HAQUE Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM	PP, ASSAM
26	AB/1753/2022 FIXED	RUPCHAN ALI Versus THE STATE OF ASSAM	MD A K AHMED K SHIKDER	PP, ASSAM
27	AB/1786/2022 FIXED	ISLAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. N H BARBHUIYA	PP, ASSAM
28	AB/1844/2022 FIXED	SWAPAN KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
29	AB/1853/2022 FIXED	AMIR ALI Versus THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM

30	AB/1884/2022 FIXED	NAJIM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
31	AB/1919/2022 FIXED	BIJU THAPA Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
32	AB/1933/2022 FIXED	SAM GEORGE Versus THE STATE OF ASSAM	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
33	AB/1952/2022 FIXED	CHIMI DUTTA Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI	PP, ASSAM
34	AB/1958/2022 FIXED	SANJARANG NARZARY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY	PP, ASSAM
35	AB/1960/2022 FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM	MD K RAHMAN	PP, ASSAM
36	AB/2055/2022 FIXED	PABITRA BORA Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
37	AB/2056/2022 FIXED	SARANGA VIJAY HAZARIKA Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
38	AB/2065/2022 FIXED	JABBAR ALI Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
39	AB/2094/2022 FIXED	MOHAMMAD ALI Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
40	AB/2122/2022 FIXED	ROBIN TALUKDAR Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
41	AB/2126/2022 FIXED	MINHAZ UDDIN @ MINHAZUL ISLAM Versus THE STATE OF ASSAM	MR. M RAHMAN MR. A RAHMAN MS A AHMED	PP, ASSAM
42	AB/2157/2022 FIXED	ANKUR DUTTA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MR. J BARMAN	PP, ASSAM
43	AB/2158/2022 FIXED	ROHIT SHARMA Versus THE STATE OF ASSAM	MR N J DAS MR K K BHATTACHARYYA	PP, ASSAM
44	AB/2171/2022 FIXED	BINAY MUCHAHARY Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
45	AB/2184/2022 FIXED	SHAH ALAUDDIN AHMED Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
46	AB/2192/2022 FIXED	ARUN LOCHAN ROY Versus THE STATE OF ASSAM	MR D R GOGOI A. K. KANU MS A PAYENG MS S SAIKIA	PP, ASSAM
47	AB/2212/2022 FIXED	RUHUL AMIN AHMED Versus THE STATE OF ASSAM	MR. N AHMED MR R A AHMED	PP, ASSAM

ORDERS

48 Crl.Rev.P./59/2014
WITH LCR 4 FILES, FIXED

SANJAY KUMAR JANA
Versus
THE STATE OF ASSAM and 9 ORS

MR.G N SAHEWALLA
MR.P BORA
MR. M K DAS
MS.R JAIN
MR.P DEKA
MS J SAIKIA
MD.ASLAM

MR. N ZAMAN (R9)
MR. A GANGULY
MR. A GANGULY
MR.P SUNDI
MR. H. BURAGOHAIN (R-7)
MR.B D DEKA
MS.D DEKA
MR T CHHETRI (R9)
MS A DEVI (R-7)
MS. H BORAH (R-7)
B. CHETRY
PP, ASSAM

HEARING

49 Crl.Pet./151/2014
WITH LCR 3 FILES, FIXED

RAKESH KARWA
Versus
THE STATE OF ASSAM and ANR

MR.S P MORE
MR.R DEV
MR. M MORE

PP, ASSAM
MRS SANCHETI(R-2)
MR.R C SANCHATI(R-2)

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
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14)	MR. P SARMA	17-08-2022	To	30-09-2022
15)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
16)	MR. M H LASKAR	14-08-2022	To	20-08-2022
17)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
18)	S BORGHAIN	17-08-2022	To	23-08-2022
19)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
20)	MR. J A AHMED	18-08-2022	To	24-09-2022
21)	MR. B BARUAH	17-08-2022	To	18-08-2022
22)	MS S DAS	17-08-2022	To	19-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,18th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./232/2018 FIXED	SMTI GIRIBALA RABHA AND 2 ORS Versus SRI NAYANMONI NATH AND 2 ORS	MR. A BARUA MR. A BHATTACHARYYA MR D MAHANTA	MR S DUTTA (R3) MR. C SHARMA (R3) MR. S DUTTA (R3) MR. R A HAZARIKA (R3)
2	MACApp./512/2022 FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SMT MINA MAHANTA AND 9 ORS	MR. R GOSWAMI	
	WITH I.A.(Civil)/2449/2022 in MACApp./512/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus SMT MINA MAHANTA AND 9 ORS	MR. R GOSWAMI	
3	MACApp./514/2022 FIXED	RAJESH KUMAR RAI Versus NATIONAL INSURANCE COMPANY LTD. AND 2 ORS. B	MR. A LAL MR A BRAHMA MS M BAISHYA	
4	MACApp./515/2022 FIXED	MRS. MEKRI ENGLANPEE AND ANR Versus MR. BEDANIDHI NEWAR AND ANR	MR. M TALUKDAR MR. A SHAKIL	
5	MACApp./516/2022 FIXED	M/S BJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABINDRA RAY AND 6 ORS. E	MR. P HAZARIKA MR. H S BORAH	
	WITH I.A.(Civil)/2456/2022 in MACApp./516/2022	M/S BJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABINDRA RAY AND 6 ORS.	MR. P HAZARIKA MR. H S BORAH	
6	MACApp./517/2022 FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus DHANI RAM NATH AND 6 ORS (E)	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2457/2022 in MACApp./517/2022	THE NATIONAL INSURANCE COMPANY LIMITED Versus DHANI RAM NATH AND 6 ORS (E)	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

ORDERS

7	I.A.(Civil)/1160/2019 B/O in MACApp./4610/2019 WITH MACApp./4610/2019 (Filing Number)	SMTI. REETA RABHA AND 2 ORS. Versus M/S. LAKSHMI NARAYAN KRAFT INDUSTRY AND 4 ORS.	MR D MONDAL MR. P SARMA	MR. R GOSWAMI (R5) MS. P BORTHAKUR (R5) MR D DEKA (R5)
8	I.A.(Civil)/2063/2019 B/O in MACApp./4954/2019 WITH MACApp./4954/2019 (Filing Number)	SMTI. REETA RABHA AND 2 ORS. Versus M/S. LAKSHMI NARAYAN KRAFT INDUSTRY AND 4 ORS. MRS. NASIRA AHMED AND 3 ORS. Versus MD. HABIB ALI AND 2 ORS.	MR D MONDAL MR. P SARMA	
HEARING				
9	MACApp./150/2012 WITH LCR, FIXED WITH MC/2081/2012 in MACApp./150/2012	NATIONAL INSURANCE CO. LTD. Versus MADAN CH. DEKA and ORS	MR.B C DAS MR.R C PAUL MISS.S ROY	MR. S K SANGANERIA (R1,R2) MR. N BHATRA (R1,R2) MR G JALAN (R1,R2)
10	MACApp./260/2012 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus MADAN CH. DEKA and ORS AMILA GORE and 2 ORS Versus M/S NEW INDIA INSURANCE CO LTD. and 2 ORS	MR.B C DAS MR.R C PAUL MISS.S ROY MR.S K GHOSH MR.S P CHOUDHURY	MS.R D MOZUMDAR(R-1) MS.C MOZUMDARR-1 MR. R S MISHRA MR.S P SHARMA(R-1) MR. P BORDOLOI
11	MACApp./37/2017 WITH LCR, FIXED	SRI HARIDHAR TALUKDAR Versus SRI BHUPEN HAZARIKA	MS.N MODI MR.M DAS MR.S DUTTA MR.C SHARMA MR. SIDHANT DUTTA	MR. A TALUKDAR MR. S K TALUKDAR (R-1) MRS. R DEVI MR J JOHN MS. S T BOKTH (R-1) MS. J TALUKDAR
12	MACApp./183/2017 WITH LCR	MD SAMED ALI and 3 ORS Versus NATIONAL INSURANCE CO LTD and ANR	MR.M TALUKDAR MS.I SARMA	MR.A DUTTA R-1 MRS.P M DUTTA(R-1)
13	MACApp./400/2017 WITH LCR WITH I.A.(Civil)/2672/2017 in MACApp./400/2017	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI JAYANTI GUPTA and 5 ORS	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.M DUTTA MR.S DUTTA MR.A BARUA MR.C SHARMA MR.SIDHANT DUTTA MRA MAZID
	WITH CO/2/2018 in MACApp./400/2017	UNITED INDIA INSURANCE COMPANY LTD Versus SMTI JAYANTI GUPTA and ANR	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MS.N MODI MSP DEHINGIA MS.M CHOUDHURY MR.M DUTTA MR.S DUTTA MR.A BARUA MR.C SHARMA MR.SIDHANT DUTTA MRA MAZID
14	MACApp./559/2017 WITH LCR	SMTI JAYANTI GUPTA and ANR Versus UNITED INDIA INSURANCE CO. LTD. THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI KABITA SAIKIA and 3 ORS	MR. M DUTTA MR. T BARUAH MR. A BARUA MR. A BORDOLOI MR. R BORDOLOI MD. A MAZID MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR S C DAS, R 1,2 AND 3 MR P BURAGOHAİN, R 1,2 AND 3

15	MACApp./26/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD Versus NASIRA BEGUM	MR. A DUTTA MR. A AHMED MRS. P M DUTTA	MD A ALI (R1-R3) MR. K BHATTACHARJEE (R1-R3) MS. S B CHOUDHURY (R4) MR. O K SHRESTHA (R1- R3) MS B TALUKDAR (R1-R3)
16	MACApp./503/2018 WITH LCR, FIXED (QUANTUM)	NEW INDIA ASSURANCE COMPANY LTD Versus SRI KAILASH KALITA	MR. K K BHATRA MR. R K BHATRA MR. M KASHYAP MS. P HANDIQUE	MR. J KALITA (R2) MR. S C PANDIT (R1)
17	MACApp./238/2021 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD. Versus SMT. PINKY KUMARI THAKUR AND 4 ORS.	MRS B ACHARYA MR. A ACHARYA	
18	MACApp./286/2021 WITH LCR	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI RAKESH SOUD AND 2 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL MR. P P BORTHAKUR MAYUR DAS MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN
19	MACApp./351/2021 WITH LCR	SRI UTPAL SAIKIA Versus NATIONAL INSURANCE COMPANY LIMITED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MS. N BARUAH
20	MACApp./22/2022 WITH LCR(PHOTOCOPY)	RAFIQUL ISLAM Versus M/S UNITED INDIA INSURANCE CO. LTD	MR. S AHMED MD Y ALI	MR. R C PAUL MS M BHARATI

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22)	MS S DAS	17-08-2022	To	19-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,18th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 16-08-2022 TO 26-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL TAKE UP MATTERS LISTED IN THE SPECIAL CAUSELIST (DATED 16.08.2022 TO 26.08.2022) PRIOR TO THE MATTERS LISTED IN THE HEARING STAGE IN THE DAILY AND SUPPLEMENTARY CAUSELIST, IF ANY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP(IO)/116/2022 CAVT. NO.04642/022, B/O	SRIKUMAR BARUAH AND 14 ORS Versus SMTI RENU BALA BARUAH AND 4 ORS	MR. A BISWAS MR. N SARKAR MS. B DEVI MR P K BASU MR N M DEKA	MR. A R SHOME (FOR CAVEATOR) MR B PUSHILAL (FOR CAVEATOR)
2	MACApp./511/2022 FIXED	SRI LALBABU RAY AND ANR Versus SRI RAM PRABESH YADAV AND 3 ORS	MR. S K SINGH MR B PUSHILAL	
HEARING				
3	MFA/18/2014 WITH LCR, FIXED	SMTI JAHURA KHATUN and ANR Versus UNION OF INDIA	MR.Z HUSSAIN MR.R C DAS MR.B BARMAN MRSB B AHMED	MR.A K SARKAR MR.U K GOSWAMI SC, NF RLY
4	MFA/33/2015 WITH LCR, FIXED	M/S INDIAN OIL CORPORATION LTD AOD Versus UNION OF INDIA,	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MS. M SHARMA MS B LASKAR MS. L DAS	MR.B SARMAH MR. B SARMA SC, NF RLY
5	CRP/314/2015 WITH LCR, FIXED	ON THE DEATH OF BANGSHI DHAR LAHKAR HIS LEGAL HEIR SMTI. SNIGDHA BARUAH and 2 ORS. Versus GOBIN HALOI	MR.C GOSWAMI	MS.J GOGOI MR.U BHATTACHARYA MR.D C C PHUKAN
6	MFA/178/2021 WITH LCR	THE EMPLOYEES STATE INSURANCE CORPORATION AND ANR Versus SANJAY KUMAR YADAV	MS. A NEOG	MR. B. DUTTA MR. S DEKA MS. J BORO

7	Arb.A./4/2022 CAVT. NO.01152/022, WITH LCR, FIXED	RAJ KUMAR MISHRA AND 3 ORS. Versus M/S EASTERN CARGO MOVERS AND ANR.	MR Z MUKIT MR. H. BURAGOHAJN MS. J TAMULI MS A DEVI MS. H BORAH	MR P SHARMAH FOR CAVEATOR
8	I.A.(Civil)/537/2022 WITH LCR in MFA/37/2022 WITH MFA/37/2022	UNION OF INDIA AND ANR. Versus M/S Z.R. ENTERPRISES UNION OF INDIA AND ANR. Versus M/S Z.R. ENTERPRISES	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
<u>STAY MATTERS</u>				
9	CRP/155/2019 FIXED	DILIP BAISHYA Versus SARU SARMAH	MR S DUTTA MR SISHIR DUTTA MS M BORCHETIYA MR. SIDHANT DUTTA	MR. S K SINGH MR B PUSHILAL
10	CRP(IO)/112/2021 FIXED WITH I.A.(Civil)/2275/2021 in CRP(IO)/112/2021 WITH	THE UNION OF INDIA AND 2 ORS. Versus JOYDEEP PHONGLO AND 13 ORS. JOYDEB PHONGLO AND 13 ORS Versus THE UNION OF INDIA AND 2 ORS.	MR A DASGUPTA MR G GOSWAMI MR D C K HAZARIKA MS J KALITA MR P BHATTACHARJYA	MR G GOSWAMI
11	RFA/137/2017 CAVT. NO. 1320/2017 WITH I.A.(Civil)/4269/2017 in RFA/137/2017 WITH I.A.(Civil)/4270/2017 in RFA/137/2017 WITH I.A.(Civil)/4027/2018 in RFA/137/2017 WITH I.A.(Civil)/4089/2018 in RFA/137/2017	UNION OF INDIA and 2 ORS, Versus THE STATE OF ASSAM and 15 ORS, UNION OF INDIA and 2 ORS, Versus THE STATE OF ASSAM and 15 ORS, UNION OF INDIA and 2 ORS, Versus THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM DR.B N GOGOI MS.R BEGOM DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR GA, ASSAM MR.D C K HAZARIKA MS.J KALITA FOR CAVEATOR
12	Tr.P.(C)./18/2022 B/O	JOYDEB PHONGLO AND 13 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY
13	CRP/40/2022 FIXED	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS Versus THE UNION OF INDIA AND 2 ORS RUHINA YESMIN LASKAR AND 2 ORS Versus NIZAMUL HUSSAIN UTPAL RAJBONGSHI Versus M/S KANTA DEVI JAIN AND ANIL KUMAR JAIN AND 2 ORS.	MR D C K HAZARIKA MS J KALITA MR. JUNM LASKAR MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR A DASGUPTA DR. B N GOGOI MR. S K SANGANERIA MR. S K SANGANERIA MR G JALAN MR G JALAN

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